## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 259 OF 2018 & IA NOS. 656 & 657 OF 2018

Dated: 10<sup>th</sup> December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Manchukonda Agrotech Pvt. Ltd. .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission .... Respondent(s)

& Anr.

Counsel for the Appellant(s) : Ms. Prerna Singh

Ms. Rajshree Chaudhary

Counsel for the Respondent(s) :

## ORDER

Issue notice to respondent No.1 returnable on 18.01.2019. Dasti, in addition, is permitted.

List the matter on <u>18.01.2019</u>.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member